

DIVISION BENCH

P-102

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/85(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	SRIJAN REALTY PRIVATE LIMITED VS ESKAY PROPERTIES DEVELOPMENT PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Zeeshan Haque, Adv.] For the Financial Creditor
Mr. Supriyo Gole, Adv.]
Ms. Madhuj Barman, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Imtiaz Ahmed, Adv.]
Mrs. Ghazala Firdaus, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **26.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**